RAJYA SABHA

Thursday, the 9th March, 2017/18th Phalguna, 1938 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

OBITUARY REFERENCES

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of **Shri Puttapaga Radhakrishna**, **Shri P. Shiv Shanker**, former Members of this House, **Haji Abdul Salam**, sitting Member of this House and **Shri Syed Shahabuddin** and **Shri Rabi Ray**, former Members of this House.

Shri Puttapaga Radhakrishna passed away on the 27th of January, 2017, at the age of 72 years.

Born in February, 1944, at Mahabubnagar District of Telangana, **Shri Radhakrishna** was educated at the Nizam College, Hyderabad and the Law College of Osmania University, Hyderabad.

An advocate by profession, he was a Member of the Andhra Pradesh Public Service Commission and the Court of the University of Hyderabad. **Shri Radhakrishna** started his legislative career as Municipal Councilor of Mahabubnagar. He represented the State of Andhra Pradesh in this House from April, 1984 to April, 1990.

In the passing away of Shri Radhakrishna, the country has lost an able parliamentarian and a noted lawyer.

Shri P. Shiv Shanker passed away on the 27th of February, 2017, at the age of 87 years.

Born in August, 1929, at Hyderabad, **Shri Shiv Shanker** was educated at the Hindu College, Amritsar and the Law College of Osmania University, Hyderabad.

A lawyer by profession, he practised at the High Court and Supreme Court and served as Government Pleader at the High Court of Andhra Pradesh in 1969, 1970 and 1972. He also served as Judge of the High Court of Andhra Pradesh from 1974 to 1975.

Shri Shiv Shanker started his legislative career as a Member of the Sixth Lok Sabha in 1979 and was also a Member of the Seventh and Twelfth Lok Sabha. He served as a Cabinet Minister in the Union Council of Ministers from 1980 to 1984

and from 1986 to 1989 holding several key portfolios. He served as the Deputy Chairman of the Planning Commission from 1987 to 1988.

Shri Shiv Shanker represented the State of Gujarat in this House for two terms — from May, 1985 to August, 1987 and again from August, 1987 to August, 1993. He served as the Leader of the House and as Leader of the Opposition in Rajya Sabha from 1988 to 1989 and 1989 to 1991, respectively.

Shri Shiv Shanker held the office of the Governor of Sikkim and Kerala from 1994 to 1995 and 1995 to 1996.

In the passing away of **Shri P. Shiv Shanker**, the country has lost a legal luminary, a distinguished parliamentarian and an able administrator.

Haji Abdul Salam passed away on the 28th of February, 2017, at the age of 69 years.

Born in March, 1948, at Thoubal District in Manipur, **Haji Abdul Salam** was educated at the Guwahati University, Assam and the Manipur Law College, Imphal.

Haji Abdul Salam, who was in Government service, from 1965 to 1979, was actively involved in various village developmental activities and worked for communal harmony and national integration. He took a keen interest in the protection of ecology, environment and wildlife, especially protection of natural lakes of the Manipur valley. Haji Abdul Salam started his legislative career as a Member of the Manipur Legislative Assembly in 1980 and was a Member of that Assembly for three terms – from 1980 to 1985, 1995 to 2000 and 2002 to 2007. He served as Minister of Rural Development and Panchayati Raj and Minister of Co-operation, Minorities and Other Backward Classes in the Government of Manipur, from 1997 to 1999 and 2002 to 2004, respectively. He served as the President of the Manipur Home Guard Employees Welfare Association and as Senate Member of the Manipur University.

Haji Abdul Salam represented the State of Manipur in this House from April, 2014 till his sad demise.

In the passing away of Haji Abdul Salam, the country has lost a distinguished parliamentarian, an able administrator and a dedicated social worker.

Shri Syed Shahabuddin passed away on the 4th of March, 2017, at the age of 81 years.

Born in November, 1935, at Ranchi in Jharkhand, **Shri Shahabuddin** was educated at the St. Xavier's College, Ranchi; the Science College, Patna and the Law College, Patna.

A career diplomat, **Shri Shahabuddin**, after working as a lecturer of Physics at the Patna University for two years, joined the Indian Foreign Service in 1958 and served in various capacities. In 1978, he entered the political arena and represented the State of Bihar in this House from July, 1979 to April, 1984. He was also a Member of the Eighth and the Tenth Lok Sabha.

He was known for his strong belief in the federal structure of India and his desire to see more people participating at every level of governance. **Shri Shahabuddin** advocated equal distribution of national income and resources in order to provide a life of minimum dignity to all people.

A writer and ideologue, **Shri Shahabuddin** had several articles on human rights, international relations and history, to his credit. He edited the research monthly journal 'Muslim India' between 1983 and 2002 and again from July 2006.

In the passing away of **Shri Syed Shahabuddin**, the country has lost a noted diplomat, scholar and a distinguished parliamentarian.

Shri Rabi Ray, a former Member of this House and former Speaker of Lok Sabha, passed away on the 6th of March, 2017, at the age of 90 years.

Born in November, 1926, at Puri District in Odisha, **Shri Ray** was educated at the Ravenshaw College and the Madhusudan Law College, Cuttack, Odisha.

Shri Ray was actively involved in the National Flag Movement during his student days and underwent imprisonment. He was also associated with several socio-cultural organisations and served as the Chairman of the Press Council. He was also the editor of 'Chaukhamba' and 'Samata' magazines.

Shri Ray started his legislative career as a Member of the Fourth Lok Sabha in 1967. He was also a Member of the Ninth and the Tenth Lok Sabha. He served as the Minister of Education and Social Welfare and of Health and Family Welfare in the Union Council of Ministers, from 1979 to 1980. He was the Speaker of Lok Sabha from 1989 to 1991.

Shri Rabi Ray represented the State of Odisha in this House from April, 1974 to April, 1980.

In the passing away of **Shri Rabi Ray**, the country has lost a distinguished parliamentarian, an able administrator and a dedicated social worker. We deeply mourn the passing away of **Shri Puttapaga Radhakrishna**, **Shri P. Shiv Shanker**, **Haji Abdul Salam**, **Shri Syed Shahabuddin** and **Shri Rabi Ray**.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

As a mark of respect to the memory of **Haji Abdul Salam**, sitting Member, the House stands adjourned till 11.00 a.m. on Friday, the 10th of March, 2017.

The House then adjourned at eleven minutes past eleven of the clock till eleven of the clock on Friday, the 10th March, 2017.